

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

RBI/2025-26/48

DOR.CRE.REC.27/21.01.003/2025-26

June 9, 2025

All Scheduled Commercial Banks (Excluding Regional Rural Banks)

Madam / Dear Sir,

Large Exposures Framework – Amendment in the list of exempted exposures

Please refer to paragraph 3.1 of the Annex to the circular DBR.No.BP.BC.43/21.01.003/2018-19 dated June 03, 2019 on 'Large Exposures Framework' (LEF) in terms of which "deposits maintained with NABARD on account of shortfall in achievement of targets for priority sector lending" are excluded from being considered for exposure limits under LEF.

2. In this connection, it is advised that in addition to NABARD, the above exemption shall also be applicable to contribution made by the scheduled commercial banks to funds with NHB, SIDBI, MUDRA Ltd., or any other entity specified by RBI, on account of shortfall in achievement of targets for priority sector lending.

3. The above instruction is applicable with immediate effect.

Yours faithfully,

(Vaibhav Chaturvedi) Chief General Manager